

Title: Introduction of the Cotton Textiles Cess (Repeal) Bill, 2000.

COTTON TEXTILES CESS (REPEAL) BILL *

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): Sir, I beg to move for leave to introduce a Bill to repeal the Cotton Textiles Cess Act, 1948.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to repeal the Cotton Textiles Cess, Act, 1948."

The motion was adopted.

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA): I introduce **the Bill.

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** Introduced with the recommendation of the President.